

LOK SABHA

UNSTARRED QUESTION NO. 1483

TO BE ANSWERED ON 05.03.2018

PNG NETWORK

1483. SHRI RAMESWAR TELI:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) whether the Government proposes to supply domestic gas through Piped Natural Gas (PNG) network in the State of Assam;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government for the development of PNG network across the State?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c): The Government has established Petroleum & Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006 which is the statutory authority to grant authorization for the development of City Gas Distribution (CGD) network which includes Compressed Natural Gas (CNG) / Piped Natural Gas (PNG) network. PNGRB has granted authorization to Assam Gas Company Limited (AGCL) for the development of City Gas Distribution Network in the Geographical Area (GA) of Upper Assam region covering Tinsukia and Golaghat districts.

PNGRB develops GAs depending upon the natural gas pipeline connectivity/natural gas availability and techno-commercial feasibility and is in the process of finalizing 86 GAs for future rounds of CGD bidding which includes 5 districts [Cachar, Hailakandi, Kamrup, Kamrup Metropolitan (Guwahati) and Karimganj] in the State of Assam.
